

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

RAJYA SABHA

**STARRED QUESTION NO.264
TO BE ANSWERED ON 22.12.2021**

Patents by IITs

264 Shri K.J. Alphons:

Will the Minister of *Education* be pleased to state :

- (a) the number of patents which have been registered by IITs in the country over the last three years;
- (b) how many of these patents have been converted into products and processes which have benefitted the country;
- (c) the commercial value of these patents which have become commercially viable; and
- (d) whether Government is satisfied with the performance of these institutions?

ANSWER

**MINISTER OF EDUCATION
(SH. DHARMENDRA PRADHAN)**

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA STARRED QUESTION NO.264 TO BE ANSWERED ON 22.12.2021 REGARDING “PATENTS BY IITs” RAISED BY SHRI K. J. ALPHONS, HON’BLE MEMBER OF PARLIAMENT

- (a) to (c):1535 patents have been filed/ granted/ registered by the IITs in the last 3 years. Out of these, 69 patents have been converted into products and processes, which have benefitted the country. Commercialization of patents is a continuous process. The total commercial value of these patents which have become commercially viable is Rs. 1321.17 lakh.
- (d) Yes Sir. IITs are institute of national importance and have been front runners in the field of research and innovation that have benefitted industry and as well as society.

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